

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 48(ND)16  
CA. NO.

**CORAM:**




**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 02.00 P.M**

**NAME OF THE COMPANY: M/s. Sh. Anish Kumar V/s. M/s. Friends Flight Fares Pvt. Ltd. &  
Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	TANUJ AGRA	ADVOCATE	PETITIONER	
2.	Shankar Kumar & Jhu	PCS	Respondent 1, 2 & 3	
3.	RANJEET KUMAR	PCS	Respondent 1	

**ORDER**

Ld. Counsel for the petitioner prays one week's time to file rejoinder. Let the same be filed.

2. Matter is adjourned on 25.07.2016 at 10.30 a.m.

sdi-

(Ina Malhotra)  
Member Judicial

sdi-

(R.Varadharajan)  
Member Judicial

2.00 P.M. At this stage, Mr. Ranjeet Kumar and Mr. Shankar Kumar, appeared on behalf of the Respondents and have been apprised of the proceedings.